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## NOTICE

It is hereby notified for information of the advocates, litigants and parties appearing in person that :

### I

**On 29/01/2018**, Hon'ble Kum. Justice Nutan D. Sardesai will not be available for judicial work.

### II

The Reconstituted Division Bench comprising of Hon'ble Shri Justice S.S. Kemkar and Hon'ble Shri Justice Prithviraj K.Chavan will take up the extant judicial assignment of the Division Bench headed by Hon'ble Shri Justice S.S. Kemkar.

### III

On 29-01-2018 Hon'ble Shri Justice Prithviraj K.Chavan sitting singly, will not be available for judicial work. Urgent mentioning and placing of the matters, if any, pertaining to the Court presided over by Hon'ble Shri Justice Prithviraj K.Chavan is allowed before Hon'ble Shri Justice C.V.Bhadang.

By Order

Panaji, Goa

Date : 25-01-2018

Sd/-

Kiran A.Bagi

(Registrar Judicial)